CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

0.A.No.293/98

Wednesday, this the 30th day of August, 2000.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER HON'BLE MR G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. P.A. Mohandas, S/o P.K. Appukuttan Vaidyar, Cable Splicer, Office of the Sub Divisional Engineer, Cables South, Trichur, residing at Pelakkattupayyoor House, P.O. Koonammoochi, Pin-680 504.
- 2. P.R. Mathew, S/o P.M. Rappai, Cable Splicer, Office of the Sub Divisional Engineer, Cables South, Trichur, residing at Puthur House, Kanimangalam P.O., Trichur.
- 3. P.A. Rajan, S/o Ayyappan,
 Cable Splicer, Office of the Sub Divisional Engineer,
 Cables South, Trichur, Pambungal House,
 Puranattukara.
- 4. P.K.Gangadharan, S/o Kochukuttan, Cable Splicer, Office of the Telephone Exchange, Kodungallur, residing at Pottamkandathil House, P.O. Trichur.
- 5. K.C. Kuttan, S/o Chathukutty K.M., Cable Splicer, SDOT, Irinjalakuda, residing at Kalanparambil House, P.O. Thanissery.
- 6. K. Bharathan, S/o K. Raghavan,
 Cable Splicer, CXL Mtee, Shornur
 (Under DE,CXL, Thrissur), residing at
 Kunnathu House, P.O. Vettikattil Pin: 679 531.
- 7. C. Ravindran, S/o P. Chellappan Pillai, Cable Splier, Office of the Sub Divisional Engineer, Telephone Exchange, Alagappa Nagar. residing at Pavana House, Vyllor Nelaye P.O., Trichur.
- 8. T.R. Muralidharan, S/o T. Raman Nair, Cable Splicer, Office of the Sub Divisional Engineer, Telecom Exchange, Chalakkudy, residing at Thekkiniyath House, Poopathy, Mala Pallipuram P.O.
- 9. E.K. Kochumathew, S/o Kochuouseph,
 Cable Splicer, Office of the Sub Divisional Engineer,
 Telephone Exchange, Chalakkudy, residing at
 Elavathingal House, Annamanada P.O., Trichur.

Applicants

By Advocate Mr M.R. Rajendran Nair.

٧s.

1. The Director General, Telecom Department, New Delhi.

- 2. Chief General Manager, Telecom, Kerala Circle, Trivandrum.
- 3. General Manager, Telecom, Trichur.

Respondents

By Advocate Mr George Joseph, Addl.CGSC

The application having been heard 30.8.2000, on the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Applicants seek to declare that Cable Splicers are entitled to be inducted into the category of Telecom Technical Assistants and to direct the respondent to depute the. applicants for training for absorption as Telecom Technical Assistants and also to absorb them as Telecom Technical Assistants after such training.

- taken up, learned counsel appearing When the O.A. applicants submitted that the relief sought for has been practically granted by the Administration and the O.A. closed reserving the right to the applicants to take up with department if any grievance subsists.
- 3. Accordingly, the Original Application is reserving the right to the applicants to take with the department if any grievance subsists. No costs.

Dated the 30th of August, 2000.

G.RAMAKRISHNAN

ADMINISTRATIVE MEMBER

A.M. SIVADAS JUDICIAL MEMBER